

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 487/2002 in  
OA 2224/2002

New Delhi this the 21st day of August, 2003

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri R.K. Upadhyaya, Member (A)

1. Swami Nath, Khallasi,  
S/O Shiv Murti.
2. Sarju Lal, Khallasi,  
S/O Shri Mannu Lal.
3. Bansi Lal, Khallasi,  
S/O Sh. Shiv Pujan.
4. Harvilas, Gangmen,  
S/O Shri Phoolwari Lal.
5. Arjunan, Mate  
S/O Dhanpal
6. Shiv Muni, Khallasi,  
S/O Shri Jagar Dev.
7. Mitthu Lal, Khallasi,  
S/O Shri Ram Aughar.
8. Hira Lal, Khallasi,  
S/O Shiv Valgar.
9. Amar Singh, Khallasi,  
S/O Shri Netra Pal Singh.
10. Shambhu Chand Ghosh, Khallasi,  
S/O Shri Makhan Ghosh.
11. Harpal Singh, Khallasi,  
S/O Shri Nand Ram.
12. Mohan, Khallasi,  
S/O Shri Kirodhi.
13. Sunder Lal, Khallasi,  
S/O Ram Matt

( All are worrking under SSE/WEE,  
Elecrical Workshop, Daya Basti,  
New Delhi )

(By Advocate Shri Amit Anand )

..Petitioners

VERSUS

Union of India : through

1. Shri Rakesh Mohan Aggarwal,  
General Manager, Northern Railway,  
Baroda House, New Delhi,
- km*

⑤

2. Shri Biney Aggarwal,  
Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi.
3. Shri V.K.Kaul,  
Chief Administrative Officer  
(Constn.) Northern Railway,  
Kashmere Gate, New Delhi.
4. Shri Hemant Kohli,  
SSE/WEE, Electrical Workshop,  
Daya Basti, New Delhi.

..Respondents

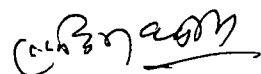
(By Advocates Shri V.S.R.Krishna and  
Shri H.K.Gangwani )

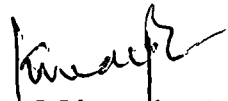
O R D E R (ORAL)

(Hon'ble Shri Kuldeep Singh, Member (J))

Heard.

2. With the consent of learned counsel for the parties, this CP is disposed of directing the respondents that they shall also consider the judgement of the Apex Court in **Union of India and others Vs. Basant Lal and others** ( AIR 1993 SS 188) while complying the directions of the Tribunal's order dated 23.8.2002 in OA 2224/2002.

  
( R.K.Upadhyaya )  
Member (A)

  
( Kuldeep Singh )  
Member (J)

sk